

অসম  ৰাজপত্ৰ  
সত্যমেব জয়তে

**THE ASSAM GAZETTE**

অসাধাৰণ

**EXTRAORDINARY**

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

**PUBLISHED BY THE AUTHORITY**

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No. 131 Dispur, Friday, 29th May, 2015, 8th Jaistha, 1937 (S.E.)

GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

**NOTIFICATION**

The 29th May, 2015

**No. LGL.83/2010/69.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

**ASSAM ACT NO. XVII OF 2015**

(Received the assent of the Governor on 20th May, 2015)

**THE KUMAR BHASKAR VARMA SANSKRIT AND  
ANCIENT STUDIES UNIVERSITY (AMENDMENT) ACT, 2015**



**AN  
ACT**

further to amend the Kumar Bhaskar Varma Sanskrit and Ancient Studies University, Act, 2011.

**Preamble**

Whereas it is expedient further to amend the Kumar Bhaskar Varma Sanskrit and Ancient Studies University Act, 2011, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

**Assam Act  
No.IX of 2011**

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows:-

**Short title,  
extent and  
commencement**

1. (1) This Act may be called the Kumar Bhaskar Varma Sanskrit and Ancient Studies University (Amendment) Act, 2015.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of  
section 10**

2. In the principal Act, in section 10, in sub-section (3), in the first proviso, for the punctuation mark “ . ” appearing at the end, the punctuation mark “ : ” shall be substituted and thereafter the following proviso shall be inserted, namely:-

**“Provided further that the Vice-Chancellor shall retire on the date he attains the age of 70 years.”**

**S. M. BUZAR BARUAH,**

Secretary to the Government of Assam,  
Legislative Department, Dispur.